THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/123/2015

Dated, Shillong ___April, 2018

NOTIFICATION

It is hereby notified that 30th April, 2018 (Monday) is declared as Holiday in the High Court as also all subordinate Courts on account of Buddha Purnima. It is further notified that 29th May, 2018 shall now be a working day.

By order

Registrar General

Memo.No.HCM.II/123/2015 /1800 A

Dated, Shillong 25 April, 2018

Copy to:

- The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
- 2. The Private Secretary to Advocate General Meghalaya, High Court of Meghalaya, Shillong.
- 3. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati.
- 4. The Director, Meghalaya State Judicial Academy, Shillong.
- The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- Notice Board.
- 7. Office file.

Registrar General